

**Railway Connection to Pehoa**

**64. Shri M. C. Jain:** Will the Minister of Railways be pleased to state:

(a) whether any survey has been made to connect Pehoa in Karnal District by rail in view of its being one of the most important places of pilgrimage in Northern India,

(b) whether representations were received by Government in this connection, and

(c) if so, the action taken thereon?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Preliminary Engineering and traffic surveys for Pehowa-Kurukshetra Rail link are in progress

(b) Yes, Sir

(c) A decision will be taken after receipt and examination of the survey reports

**Water-Logged Areas**

**65 Shri M. C. Jain:** Will the Minister of Irrigation and Power be pleased to state

(a) whether Government are aware of the fact that the area under water-logging is increasing every year,

(b) the total of such areas, State-wise, on the 31st March, 1952 and the 31st March, 1957,

(c) the steps taken or proposed to be taken by Government to reclaim this area,

(d) whether any such area has been reclaimed by Government, and

(e) if so, its area in acreage, State-wise?

**The Minister of Irrigation and Power (Shri S. K. Patil):** (a) to (e) The requisite information is being collected and will be placed on the Table of the Sabha in due course

**Overbridge at Jalarpet Station**

**66. Shri Doraiswami Gounder:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to construct an over-bridge for vehicular traffic at Jalarpet Junction; and

(b) whether any representation has been received from the Panchayat Board, Jalarpet for constructing this over-bridge?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Railway has no such proposal at present

(b) Yes, a representation has been received from the Executive Officer, Jalarpet Panchayat, requesting the conversion of the existing footover-bridge near the old Jalarpet Railway Station into an overbridge for vehicular traffic. The Panchayat is being asked to move in the matter through the State Government

**RE MOTION FOR ADJOURNMENT**

**Mr. Speaker.** Yesterday, out of the ten and odd adjournment motions, there was one in the name of Shri Ramji Verma. He asked me as to what happened to his adjournment motion. When I received it in Hindi I sent it for translation. Then I thought that the translation would not be ready and it would not be brought up here yesterday. Later on, it appears—and I did not notice it—that the translation was put up along with the other adjournment motions here. That adjournment motion was in substance the same as the adjournment motion tabled by Shri Shiban Lal Saksena relating to food and other scarcity in Gorakhpur etc. I then ruled out both those motions standing in the name of Shri Saksena and Shri Ramji Verma and I did not give my consent. I was under the impression that the translation had not been placed before me. I did not notice that it was there. Therefore, I told him that 'I shall find out and dispose of it tomorrow'. I find I have already disposed of it yesterday along with Shri S. L. Saksena's motion. If once again it is to be disposed of, I can only say that the matter has been disposed of yesterday and it does not arise today.

श्री रमेश दर्श (देवगिरि) प्रधानमंत्री द्वारा महोदय सूक्त में यह लिखेदान करता है कि यह जो ग्रन्थ है वह बहुत महत्व रखता है। करीब एक करोड़ लाख दर्शी जोकि पूर्वी जिलों में रहते हैं यह उनका प्रश्न है। वहाँ पर आज भूमध्यी है। इस प्रश्न को यहाँ पर इस सदन में पिछली बार भी उठाया गया था लेकिन इसना कह कर कि यह एक स्टेट सबजीकट है, इसको टाल दिया गया था। जो स्टेट सबजीकट है वह पटवारी के काजाल को ही देखती है परी जो बाकपात है उनकी तरक्की कोई तबज्जह नहीं दी जाती है। कायेस पार्टी के स्प्रिंगेटिब्स ने भी इस प्रश्न को उठाया था और कहा था कि जो भूमध्यी वहाँ है वह उत्तम रूप धारण

Mr. Speaker. Order, order. If the State Government does not care what can be done? The State Assembly consists of as good representatives as there are representatives in this House. They know what to do. If the State Government does not care to do anything, either it is not worth taking any care or something must be done with the State Government. What are we to do here?

I shall now proceed with the other work before the House

#### RE QUESTIONS

Shri Mohamed Imam (Chitaldrug) Before proceeding further, I would like to draw your attention to the large number of questions that are lapsing without any answer, it is usual every day

Mr. Speaker They are not lapsing. The answers to them are laid on the Table. All the papers and proceedings that will be put in the lobby before this evening will contain the answers to these questions, whether they have been called here in the House or not. Of course, it will take some time before they are printed. Hon. Members will notice that copies of the proceedings are kept each day there in the lobbies

Shri Mohamed Imam: Apart from that, we would very much like that all these questions are put here so that we may elicit more and more information. I think that some remedy may be thought of. We know the average number of questions we are able to dispose of every day. So, we may have only such number of questions on the list or the rate at which the questions are answered may be speeded up

Mr. Speaker I am willing to hear representations in this regard. It is a big question and I am trying to do my bit. If I do not allow supplementary questions people get angry with me if I allow supplementary questions other questions are not reached. In between I am jostling I shall only be too glad to get enlightenment on these matters. The hon. Member may kindly see me in my chamber or he may send me a written memorandum suggesting various means I shall ascertain from other Members also their views

#### RE PROCEEDINGS OF 15TH JULY

Shri Jaipal Singh (Ranchi West—Reserved—Sch Tribes) May I just point out to you that in view of the fact that every executive action relating to this House emanates from a full authority of the Chair, I regret I have to request you one thing, to expunge from yesterday's HANSARD the insinuation about victimisation which was made by the hon. Member from Bombay City Central

Mr. Speaker Yesterday some gentleman posed himself to be an elected Member and came and took the oath. When the matter arose, I think, Shri Dange, the Leader of the Communist Group, said that he hoped that there would not be any victimisation of the Watch and Ward. Does the hon. Member refer to that?

Shri Jaipal Singh Yes, Sir. It reflects on the Chair. So, I suggest that it may be expunged or suitably modified